

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 118 OF 2015

Dated: 5th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s TCP Ltd.

....Appellant (s)

Versus

Tamilnadu Generation & Distribution Corp. & Ors.

.... Respondent (s)

Counsel for the Appellant(s)

:

Mr. Senthil Jagadeesan
Ms. Suchitra

Counsel for the Respondent(s)

:

Mr. S. Vallinayagam for R.1 & 2

ORDER

Admit. Issue notice to the Respondents returnable on 17.11.2015. Dasti in addition is permitted.

List the matter on **17.11.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk